

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
03-04-2024 AT 10:30 AM**

**CP (IB) No. 461/7/HDB/2019**

**AND**

**IA (IBC) 283/2024 in CP (IB) No. 461/7/HDB/2019**

u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

State Bank of India

**...Financial Creditor**

**AND**

GKC Projects Limited

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**

**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 283/2024**

Learned Counsel Mr Venu Madhav Swamy, for applicant present through Video Conference.

Mr G Madhusudhan Rao, Resolution Professional present through Video Conference.

Matter passed over for filing proof of service.

Matter called again. Proof of service filed as per the same notices to respondent is served. Respondent called absent. Service held sufficient and set ex-parte. For hearing, matter adjourned to 24.04.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**